

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 24/BB/ 2017	-	For hearing	Section-8 & 9 of I&B Code	STULZ-CHSPL (India) Pvt. Ltd. Vs. Teekays Interior Solutions Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Corporate Debtor

① Co.P.No. (IB) 53/BB/2017
78/BB/2017
(NAGENDRA KUMAR)
9845259929

Camus Biotech
Camus Biotechnology
[Signature]

② ADHIT ATUR
9663309317

ORDER
Retention

Counsel for Petitioner is present. Counsel for Respondent is also present.

Counsel for Petitioner requested for time. List it on 5/12/2017.

[Signature]
Member (T)

[Signature]
Member (J)